NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1463/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES:

Sureshchand Bharwal Sutaliya

V/s

Gitanjali Jewellary Retail Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

3 Ravi Agonard Adv for Reopondent Pari Agonard

Mr. Ashwin

Matthew a Iw

Mr. Bhusham

Shah and Ms.

Neha hakshman

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ORDER

CP No. 1463/I&BP/NCLT/MB/MAH/2017

For the Corporate Debtor has sought time for making their submissions, at his request, list this matter for hearing with peremptory direction to the Corporate Debtor side to make their submissions on the next date of hearing failing which the Petition will be decided on merits.

List this matter on 13.11.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)